



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
CALCUTTA BENCH.

AN APPLICATION UNDER SECTION 19 OF THE ADMINISTRATIVE
TRIBUNAL ACT, 1985

Original Application No 350/357 of 2018

1. Swapan Kumar Roy, son of Late Binoy Krishna Roy, aged about 69 years, residing at No.4, Dayal Seromoni Lane, P.O. Konnagar, District - Hooghly, PIN - 712235.
2. Shyama Prasad Chatterjee, Late Abhay Nath Chatterjee, aged about 62 years, residing at 20/19, G.C. Bose Sarani, P.O. Konnagar, District - Hooghly, Pin - 712235.
3. Noor Hassan, son of Late Md. Yousuf, aged about 67 years, residing at 38/1, Cowces Ghat Road, P.O. Shibpur, District - Howrah - 711102.
4. Sasthi Charan Banerjee, son of Late Panchnan Banerjee, aged about 61 years, of Village - Begumpur

Hospital Math, P.O. Begumpur,
District - Hooghly, Pin 712306.

5. Angad Sharma, son of Late Indar
Deo Sharma, aged about 67 years,
residing at Kanaipur Colony (Nimtalla
Math), P.O. Kanaipur, District -
Hooghly, Pin - 712234.

6. Gopal Kumar, son of Late
Pannalal Kumar, aged about 64
years, residing at "KALA-MAHAL", 2nd
Floor, S-8, 5, C.S. Mukherjee Street,
P.O. - Konnagar, District - Hooghly,
Pin - 712235.

7. Ayodhya Tiwari, son of Late
Chandrabali Tiwari, aged about 62
years, residing at Ayodhya
Tiwari, C/o. Malina Chakraborty,
Uttar Baksara Govt. Colony, Near
Yatrik Place, P.O. Baksara, District -
Howrah - 711110.

8. Dilip Kumar Chowdhury, son of
Late Sew Bachan Chowdhury, aged
about 68 years, residing at 97/L,
Parbhas Nagar, Shrirampur, P.O.



Parbhas Nagar, District - Hooghly,
Pin - 712249.

9. Ashok Kumar Tiwari, son of
Parsuram Tiwari, aged about 63
years, residing at No.7, Vivekananda
Pally, Chandmari Road, Bakultala,
P.O. Danish Shaik Lane, District -
Howrah - 711109.

10. Saha Alam, son of Late Hafiz Ali,
aged about 66 years, residing at
No.27, Madartalla Lane, Pilkhana,
P.O. & District - Howrah-711101.

11. Ram Naresh Ram, son of Late
Bhuneshwar Ram, aged about 68
years, residing at No.62 (2nd Floor)
Diwan Gazi Road, P.O. Bally, District
- Howrah - 711201.

12. Abdullah Ansari, son of Late Jan
Mohammad, aged about 66 years,
residing at No.42/1, Cowies Ghat
Road, P.O. Shibpur, District -
Howrah - 711102.



13. Mathura Singh, son of Late Dolan Singh, aged about 69 years, residing at 8/1, Moti Ghosh Lane, P.O. & District - Howrah, Pin - 711101.

14. Jamuna Ram, son of Late Awadh Bihari Tatwa, aged about 63 years, residing at 45, Natun 3rd Bye Lane, Uttar Podhra, P.O. Podhra, District - Howrah - 711109.

15. Probir Kumar Nandy, son of Late Jugal Kishore Nandy, aged about 63 years, residing at 347-35/E/B, Kalitala Lane, URC Ground, Khar Para, P.O. Baidyabati, District - Hooghly, Pin - 712222.

16. Ram Ashray, son of Late Bhawani Bhikh Pashi, aged about 72 years, residing at No.77/49, Ram Mohan Place, P.O. Konnagar, P.S. Uttarpara, District - Hooghly, Pin- 712235.

17. Lalji Prasad Dubey, son of Late Rishi Dubey, aged about 64 years,



residing at Shitala Tala Road No.1,
Sultanpur, Santragachi, P.O.
Jagacha, District - Howrah, Pin-
711111.

18. Jag Narayan Mali, son of Late
Ram Padarath Mali, aged about 65
years, residing at Notun Pally,
Chandrabati Village Road (Purba
Para), P.O. Podra, District - Howrah -
711109.

19. Md. Alamgir, son of Late Md.
Shamsuddin, aged about 63 years,
residing at New Basti Lichu Bagan,
P.O. Danish Shaikh Lane, District -
Howrah, Pin - 711109.

20. Naresh Chandra Goswami, son
of Late Durga Das Goswami, aged
about 70 years, residing at No.07,
Mondal Para, P.O. Kona, District -
Howrah, Pin-711114.

21. Md. Eshanullah, son of Subhan
Ali, aged about 64 years, residing at



8/1, Currie Road Bye Lane, Howrah -
711104.

22. Madhusudan Chatterjee, son of
Late K.C. Chatterjee, aged about 69
years, residing at No.27/7, Justice
M.N. Bose Lane, Master Para, P.O.
Konnagar, District - Hooghly, Pin -
712235.

23. Ajay Kumar Ghosh, son of Late
A.R. Ghosh, aged about 61 years,
residing at No.89/49/3, Bangur Park,
Rishra 1315 Lane, P.O. Rishra,
District - Hooghly, Pin 722248.

24. Binod Kumar Sharma, son of
Late Jagar Nath Sharma, aged about
63 years, residing at No.48/2, Fakir
Bagan Lane, Kapoor Gali, Pilkhana,
P.O. & District - Howrah, Pin -
711101.

25. Rajendra Prasad, son of
Bansropan Prasad, aged about 62
years, residing at Village - Chiranji



Chappa, P.O. Surajbhanpur, District
- Ballia, Pin 277216, (U.P.)

26. Ram Narayan Chowdhury, son of
Late Harihar Chowdhury, aged about
66 years, residing at 100/B/1,
Parbhas Nagar, Shrirampur, P.O.
Parbhas Nagar, District - Hooghly,
Pin - 712249.

27. Mumtaz Ali, son of Late Abdul
Gaffar, aged about 65 years, residing
at No.58, Cowies Ghat Road, P.O.
Shibpur, District - Howrah, Pin -
711102.

28. Md. Sahabuddin, son of Late
Md. Hanif, aged about 67 years,
residing at Village & P.O. Chaugain,
District - Buxar - 801521 (Bihar).

29. Ganga Sagar Sharma, son of
Late Deo Nath Sharma, aged about
63 years, residing at 57/3, Das Para,
Makhla T.N. Mukherjee Road, P.O. -
Uttarpara, District - Hooghly, Pin -
712245.



30. Uma Sankar Singh, son of Late Jogendra Singh, aged about 68 years, residing at 71, Kashibati Makhla, P.O. Uttarpara, District - Hooghly, Pin - 712245.

31. Gopal Lal Biswas, son of Late Brinchi Biswas, aged about 63 years, residing at Village & P.O. Janai, District - Hooghly, Pin -712304.

32. Ram Chandra Mahato, son of Late Anant Mahato, aged about 63 years, residing at Village - Murhena, P.O. Chamotha, P.S. - Rajauli, District - Nawada, Pin-805125, (Bihar.

33. Biswa Nath Yadav, son of Late Sohit Yadav, aged about 63 years, residing at Village - Turkoli, P.O. Anjan Sahid, District - Azamgarh, Pin - 276125 (U.P.)

34. Ram Piara Singh, son of Late Ram Gopal Singh, aged about 69 years, residing at Village -



Maniharpur, P.O. Jamira, District -
Deoria - 274205, (U.P.).

35. Sew Bachan Yadav, son of
Faudar Yadav, aged about 69 years,
residing at Village - Chhedhi Darawa,
P.O. Malanpar, District - Gorakhpur-
273403, (U.P.)

36. Ram Nath Yadav, son of Late
Dhani Yadav, aged about 67 years,
residing at Village - Khejuri Gosain,
P.O. Sirahni, District - Gorakhpur,
P.S. Barharganj, Pin-273402 (U.P.)

37. Sita Ram Yadav, son of Late
Indrasan Yadav, aged about 63 years,
residing at Village - Berwa Mansingh,
P.O. Pipra Madan Gopal, District -
Deoria - 274405, (U.P.)

38. Jagadish, son of Late Jamuna
Yadav, aged about 64 years, residing
at Village - Khajuri Gosai, P.O.
Pirhani, District - Gorakhpur,
273402 (U.P.).



39. Dudh Nath, son of Swami Nath, aged about 63 years, residing at Village - Parauli, P.O. Khukhundu, District - Deoria - 274501 (U.P.).

40. Sukumar Biswas, son of Late Badhu Chandra Biswas, aged about 63 years, residing at 18/5, Lankapukur Lane, Ram Nagarpara, P.O. Shantipur, District - Nadia, Pin-741404, (W.B.).

41. Ram Chandra Singh, son of Late Ramdhari Singh, aged about 67 years, residing at Village & P.O. Bhingari Bazar, District - Deoria - 274001 (U.P.)

42. Arjun Singh, son of Late Bhuri Singh, aged about 67 years, residing at Village - Bharauli, P.O. Salempur, District - Deoria - 274001 (U.P.).

43. Ayodhya Singh, son of Late Jang Bahadur Singh, aged about 66 years, residing at Village - Bankri Pipra,



P.O. Kalyanpur, District - Bhojpur,
(Bihar), Pin -

44. Anadi Prosad Das, son of Late
D.P. Das, aged about 67 years,
residing at Village - Srirampur, P.O.
Barahat Trilochanpur, District -
Bhadrak, Odisha, Pin -

45. Dinanath Yadav, son of Late
Ram Raj Yadav, aged about 62 years,
residing at Village - Dalan, P.O.
Bariyarpur, District - Deoria -
274001 (U.P.).

46. Biswanath Bhattacharyya, son
of Late Abhibhushan Bhattacharyya,
aged about 63 years, residing at
No.44/82/E, K.C. Sen Road, Rishra,
P.O. Morepukur, District - Hooghly,
Pin - 712250 (W.B.)

47. Jay Ram Prasad Koiry, son of
Late Ram Chandra Koiry, aged about
63 years, residing at Village-
Shatrughanpur Bauraha, P.O.



Futpohwa Inar, Sardar Nagar, District
- Gorakhpur, (U.P.), Pin-

48. Bansraj Bhagat, son of Late
Munesar Bhagat, aged about 63
years, residing at Village & P.O.
Sirjam, District - Deoria (U.P.), Pin -

49. Gopal Kanu, son of Late Sahdeo
Kanu, aged about 69 years, residing
at J.K. Nagar Line Par P.O. Bidhan
Bag, District - Burdwan, Pin -
, W.B.

50. Arun Kumar Singh, son of Late
Sita Ram Singh, aged about 63 years,
residing at Village - Palaria Sherghati,
P.O. Sherghati, District - Gaya -
824211, (Bihar).

51. Jagadish Prasad Yadav, son of
Late Juran Prasad Yadav, aged about
63 years, residing at Village - Baron
Dahiya, P.O. Telwa Bazar, District -
Jamui (Bihar), Pin -

52. Ram Narayan Singh, son of Late
Ram Binay Singh, aged about 68

years, residing at No.39, South Berriapukur Dhar, P.O. Makhla, District - Hooghly, Pin - 712245 (W.B.).

53. Ram Pratap Singh, son of Late Raghbir Singh, aged about 64 years, residing at Village & P.O. Jamalpur, P.S. Baireya, District - Ballia, 277208, (U.P.).

54. Shree Bhagwan Prasad, son Late Mohan Prasad, aged about 62 years, residing at Khurigachi Main Road, Dakshin Para, P.O. Sardapally, P.S. - Bhadreshwar, District - Hooghly, Pin - 712124 (W.B.).

55. Bistupani Gupta, son of Late S.P. Gupta, aged about 63 years, residing at 43, Amar Nath Road, P.O. Uttarpara, District - Hooghly, Pin - 712258 (W.B.).

56. Bala Lakhindar, son of Late Ram Ashish Ram, aged about 64 years, residing at 209/8 'C' Road, Vivek

Nagar, Bamungachi, P.O. Salkia,
District - Howrah - 711106 (W.B.).

57. Narendra Prosad Singh, son of
Late Naba Kumar Paul, aged about
67 years, residing at 1, Kali Kumar
Mukherjee Lane, P.O. Shibpur,
District - Howrah, Pin - 711102
(W.B.).

58. Sankar Paul, son of Late Raghu
Nath Singh, aged about 63 years,
residing at Village - Sundar Para,
P.O. G.I.P. Colony Jagacha,
Santragachi, District - Howrah, Pin -
711112 (W.B.).

59. Tapas Kumar Basu, son of Late
Gopal Chandra Basu, aged about 62
years, residing at 49/3, 'D' Road,
Bamungachi, P.O. Salkia, District -
Howrah, Pin - 711106 (W.B.).

60. Dineswar Nath Singh, son of
Late Ram Chandra Singh, aged about
67 years, residing at Village - Etwah,



P.O. Shahpur, District - Bhojpur, Pin
- 802165, (Bihar).

61. Triloki Chowdhury, son of Late
Karu Chowdhury, aged about 65
years, residing at 6F, B.N.R. Rly
Quarters Tikia Para, Howrah -
711101, (W.B.)

62. Dharendra Nath Majhi, son of
Late Tulshi Majhi, aged about 63
years, residing at Village -
Konyamoni, P.O. - Sarenga, P.O.
Sankrail, District - Howrah, Pin -
711309 (W.B.).

63. Karim Khan, son of Late Kaloot
Khan, aged about 63 years, residing
at Village & P.O. & District -
Faizabad, Pin - 224102 (W.B.).

64. Paresh Nath, son of Late Dudh
Nath, aged about 68 years, residing
at Bhuilipur Station Road, Village &
P.O. Mohammadabad Gohana,
District - Mau, (U.P.), Pin -



65. Tushar Kanti Chanda, son of Late Kamini Kumar Chanda, aged about 70 years, residing at Village - Makhal Tala, P.O. Durgapur, Bally, District - Howrah - 711105 (W.B.).

66. Kashi Nath Singh, son of Late Ramdhari Singh, aged about 66 years, residing at Village - Ganeshpur, P.O.- Sewli Telinipara, District : 24-Parganas (North), Pin -

67. Kangsa Sardar, son of Rati Kanta Sardar, aged about 64 years, residing at Village - Jayanpur, P.O. Dengalpota, Sonarpur, District - 24-Parganas (South) - 700151 (W.B.)

68. Arjun Prasad Yadav, son of Jitu Yadav, aged about 68 years, residing at Village - Ramdiha, P.O. Kuhila, District - Nawada, Pin - 805126 (Bihar),

69. Sita Ram Yadav, son of Late Ram Kishun Yadav, aged about 66 years, residing at 14/21/2/1, 2nd



Floor, Sanatan Mistry Lane, P.O.
Salkia, District - Howrah - 711106
(W.B.).

70. Harun Rashid, son of Late Md.
Rafique, aged about 67 years,
residing at West Mohalla - Nikha
(Ward No.2), P.O. & P.S. - Nikha,
District - rohtas - 802221 (Bihar).

71. Satya Brata Mukherjee, son of
Late Sadhan Chandra Mukherjee,
aged about 62 years, residing at
80/16, Sangha Sarani, Makhal Tala,
Durgapur, Bally, P.O. Bally, District -
Howrah, Pin - 711205(W.B.).

72. Kanchan Kundu, son of Late
Ratan Chandra Kundu, aged about 69
years, residing at North Ghosh Para
(Bally), P.O. Bally, District - Howrah,
Pin - 711205 (W.B.)

Nos. 1 to 72 are Retired Coach
Attendant, Howrah Division, Eastern
Railway.

Applicants.

Versus



1. Union of India represented by General Manager, Eastern Railway, 17, Netaji Subhas Road, Fairlie Place, Kolkata-700001.
2. The Chief Personnel Officer, Eastern Railway, 17, Netaji Subhas Road, Fairlie Place, Kolkata-700001.
3. The Financial Advisor and Chief Accounts Officer, Eastern Railway, 17, Netaji Subhas Road, Fairlie Place, Kolkata-700001.
4. The Divisional Railway Manager, Eastern Railway, Howrah 711101.
5. The Sr. Divisional Personnel Officer, Eastern Railway, Howrah. 711101.
6. The Senior Divisional Finance Manager, Eastern Railway, Howrah 711101.
7. The Deputy Director, Pay Commission V, Railway Board, Ministry of Railways, Rail Bhawan, Raisina Road, New Delhi 110001.



Respondents.

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH

O.A/350/357/2018

Date of Order: 24.09.2019

Coram: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Mr. N. Neihial, Administrative Member

Swapan Kumar Roy & Ors. ---Applicant

Versus

Union of India & Ors. ---Respondents

For the Applicant(s): Mr. Somnath Bhattacharya, Counsel

For the Respondent(s): Mr. S.K.Das, Counsel

ORDER (ORAL)

Per: Mrs. Manjula Das, Judicial Member:

Heard Mr. Somnath Bhattacharya, Ld. Counsel for the applicant, and Mr. S.K.Das, Ld. Counsel for the respondents:

2. M.A.No. 194/2018 filed by the applicants to prosecute this case jointly is allowed and disposed of accordingly.
3. Applicants are the retired Railway employees. Ld. Counsel for the applicant submitted that applicants have retired in between 2014-2016 while working as Coach Attendants. He further submitted that claiming re-fixation of their pay and grant of ACP/MACP benefits, a detailed representation has been made by the applicants on 04.09.2017 (Annexure-A/14 to the O.A.) but till date their grievance remains unsettled. Ld. Counsel for the applicant, at the outset, submitted that grievance of the applicants may be redressed if the



representation preferred by them is considered and disposed of by the appropriate Respondent authority in a time bound manner.

4. Mr. S.K.Das, Ld. Counsel for the respondents, vehemently objected to disposal of the representation. However, we are not inclined to accept such objection and deem it proper that the authorities should first decide the matter.

5. Accordingly, we direct the respondent authorities to consider and dispose of the representation made by the applicants on 04.09.2017 (Annexure-A/14) and pass a reasoned and speaking order within a period of 4 months from the date of receipt of copy of this order by affording due opportunity of being heard to the applicants.

4. With the above observation and direction, the O.A stands disposed of.
No costs.

(N. Neihisial)
Member (A)

(Manjula Das)
Member (J)

RK